

either not been absorbed or had been rejected we gave them a better scale of mustering out concessions than those who did not so opt.

**Pandit C. N. Malviya:** May I know when this Bhopal State army was disbanded and how long it will take for the Bhopal Government to make schemes for their settlement?

**Shri Gopalaswami:** I cannot answer for the Bhopal Government. We have asked them for schemes and the schemes have yet to come, so far as settlement is concerned.

#### CENTRAL CHILDREN'S BILL

\*2172. **Shrimati Sushama Sen:** Will the Minister of Education be pleased to state:

(a) whether the Government of India contemplate enacting a "Central Children's Bill" as a reformative measure for juvenile offenders; and

(b) how many children's homes are there in the capital city of Delhi?

**The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) Yes.

(b) There is only one children's home in the capital city of Delhi which is under the administrative control of Delhi State Government.

**Shrimati Sushama Sen:** May I know if it is a fact that the only juvenile court in Delhi is situated next to the jail and the ordinary amenities for child offenders are not available in Delhi?

**Shri K. D. Malaviya:** The Delhi State Government can answer this question. I will pass on the wishes of the hon. Lady Member, to the Delhi State Government.

**Mr. Speaker:** It is no use putting these questions; it is a matter for the Delhi State Government. Next question.

**Shri Velayudhan:** One question, Sir.

**Mr. Speaker:** Next question.

#### SOCIAL EDUCATION

\*2173. **Shri Madiah Gowda:** Will the Minister of Education be pleased to state whether any measures suggested by the Planning Commission in the matter of Social Education have been implemented?

**The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya):** No, the Commission

is still finalising its report. Nothing can be said at this stage about the implementation of its proposals regarding Social Education.

**Shri Madiah Gowda:** Is any amount allotted for this purpose in the current year's budget?

**Mr. Speaker:** I think it is premature to ask this question, when the proposal is still being finalised. Next question.

#### RECRUITMENT OF SCHEDULED CASTES TO THE ARMY

\*2174. **Shri Ajit Singh:** Will the Minister of Defence be pleased to state:

(a) whether any reservation has been made for the Scheduled Castes for recruitment to the Naval, Armed and Air Forces;

(b) if not, why not?

**The Minister of Defence (Shri Gopalaswami):** (a) No, Sir.

(b) It is Government's policy to recruit officers and men to the Armed Services without any distinction of class or creed.

**Shri Ajit Singh:** May I know whether Government are aware of the amalgamation of the backward classes Sikh Light Infantry Regimental Centre with the Second Punjab Regimental Centre?

**Shri Gopalaswami:** They are aware.

**Shri Ajit Singh:** In view of this fact, can the hon. Defence Minister assure this House that the backward people will get their equal share in regard to promotions, etc., in the army?

**Shri Gopalaswami:** Scheduled caste people?

**Shri Ajit Singh:** Backward classes.

**Shri Gopalaswami:** That, of course, depends upon their having the necessary qualifications.

**Jonab Amjad Ali:** May I know whether certain classes are preferred for recruitment to the army?

**Shri Gopalaswami:** No, Sir.

**Shri Velayudhan:** May I know from the hon. Minister whether the Mahar Regiment still continues or has been amalgamated?

**Shri Gopalaswami:** The Mahar regiment continues to exist in the old form.

**Shri Nana Das:** How many scheduled caste officers are there in our army today?